

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.03.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 869 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Manan Chopra Vs. Soni Realtors Pvt. Ltd. Through its RP, Manoj Kulshreshtra	Rahul Kumar
2.	I.A. No. 891 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Bhagwandas R. Bhattad Vs. Bhattad Brothers Realty Pvt. Ltd. & Anr.	Arjun Nanda
3.	I.A. No. 888 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	HDFC Bank Pvt. Ltd. Vs. Satish Kumar Mathur, Liquidator	Shailendra Singh
4.	I.A. No. 887 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Assistant Commissioner of Customs Vs. Milind Kasodekar & Anr. Resolution Professional of M/S Uttam Galva Steels Ltd.	Anushree Narain
5.	I.A. No. 893 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	SVA Family Welfare Trust & Anr. Vs. Ujaas Energy Ltd. & Ors.	Himanshu Satija
6.	I.A. No. 894 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	VAM Realcon Pvt. Ltd. Vs. Resolution Professional for M/S DCP India Pvt. Ltd.	Sahil Sachdev

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Assistant Registrar